

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 204  
IB-828/ND/2020**

**IN THE MATTER OF:  
MD Zunaid**

**...PETITIONER**

**Vs.**

**M/s. Devika Builders Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 19.10.2020**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :  
For the Respondent/ Corporate-debtor :**

**ORDER**

Heard the submissions made by the party appearing in person. Party appearing in person has submitted that since his miscellaneous application is not listed for hearing today, he prayed for time. Accordingly the matter is posted to 04.11.2020.

- Sd -

**(V.K. Subburaj)  
Member (T)**

- Sd -

**(P.S.N. Prasad)  
Member(J)**

(Anjula)